

मि.सं. 12-20/सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./2017
 सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण
 पश्चिमी खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 9/3/17

आई.डी. नं.- 12-20/2017

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में।

महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु
आर.के.के. जैन के दि. 6/3/17 के सूचना के अधिकार आवेदन संख्या
10348/2017 (प्रतिसंलग्न) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके
 अनुभास से संबंधित है।

अतः उपर्युक्त दिनांक 6/3/17 सूचना का अधिकार आवेदन संख्या
10348/2017 लोक सूचना अधिकारी आई. डी. सं. 12-20/2017 को सम केन्द्रीय
 लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनियम, 2005 के खण्ड 5(5) के
 साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरानुसार सूचना/रिकार्ड/निरीक्षण
 दिनांक 20/3/17 तक या उससे पहले समयावधि के भीतर प्रदान करने तथा अधोहस्ताक्षरी
 को सूचित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं
 दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार
 होंगे। आपसे पुनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के
 ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के
 आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नक:- उपर्युक्त



(वी.पी. पाण्डेय)

केंद्रीय लोक सूचना अधिकारी

प्रति:-

- SPS to Hon. President
- SPS to Hon. SP MTR
- SPS to Hon. VP MTR
- 1. उप-पंजीवार (सीमा शुल्क बेंच) SPS to Hon. A-KA MTR

- 2. सहायक पंजीवार (उत्पादशुल्क एवं सेवाकर बेंच)
- 3. ~~कचक्र~~ ~~केन्द्र~~ ~~पंजी~~ ~~वारी~~ All SPS G.E.S.T.A.T. Delhi
- 4. ~~कचक्र~~ ~~केन्द्र~~ ~~पंजी~~ ~~वारी~~

5. एच आर के जैन, 1512 का, श्रीकापतामह
 मार्ग, नज़ीर नगर, नई दिल्ली - 110003

सूचनाएं

SPS to Hon. A-W

by ed. 5/3/17
 15/3/17

17/3
 15/3/17

15/3/2017

15/3/17

15/3/17

15/3/17

	<p>(viii) Please provide month-wise details of the cases disposed of by each Member including the Hon'ble President from 1-1-2016 till date and provide the copies of statements regard disposed of case submitted by the Member/President from 1-1-2016 till date of providing the information.</p> <p>Note:-Please provide pointwise information/response for each of above points.</p>
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005.
6.	A Postal Order No. 38F 091899 for Rs. 10 towards payment of fee is enclosed herewith.
7.	As per Section 7 of the RTI Act, 2005 information is to be provided within 30 days of the Application.



Signature of Applicant
Telephone No. : 9810077977
011-24651101, 24690707
Fax No. 011-24635243

Place : New Delhi

Encl. : as above

Hira/---HR

PD No- 12-20/2017

Application under Section 6 of the Right to Information Act, 2005

Ref. No. :RTI/P-195/10348/17

Dated : 06-03-17

RTI/CR/2017.
08/03/2017
To

Shri V.P. Pandey
CPIO & Assistant Registrar
Customs Excise & Service Tax Appellate Tribunal
West Block 2, R.K. Puram
New Delhi - 110066

Customs Excise & Service Tax
Appellate Tribunal
08 MAR 2017
West Block No. 2, R.K. Puram,
New Delhi-110066

08/03

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	<p>(A) Please provide the following information in relation to all Benches of CESTAT including at Delhi and Regional Benches.</p> <p>(i) Please provide details of cases in which the Orders were reserved by the Bench of Hon'ble President (Single Member+DB+Larger Bench) from 1-7-2016 till the date of providing the information. Please provide copies of relevant records kept in the regards.</p> <p>(ii) Please provide details of cases in which during 1-7-2016 to till date, the orders were not issued within 60 days of reserving the orders as for CESTAT Order No. 4 of 2009, dated 17-7-2009. Please also provide separate list for stay orders and for appeals for the orders reserved from 1-7-2016 till the date of providing the information.</p> <p>(iii) Please provide details of cases in which the orders were reserved by the above Benches of CESTAT but which were pending for pronouncement as on 1-1-2017 and 1-3-2017. Separate details for each Member may be provided other it may be provided as is convenient to you.</p> <p>(iv) Please provide details of cases in which decisions were pronounced but written orders still remain to be passed and issued as on 1-1-2017 and 1-3-2017 by the above Benches as per CESTAT Order No. 4/2009, dated 17-7-2009.</p>

मि.सं. 12-20 / सीस्टैट/सी.पी.आई.ओ./न.दि./ वी.पी.पा./2017

सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण

पश्चिमि खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 24/4/17

आई.डी. नं.- 12-20/2017

सेवा में,

श्री आर. के. जैन

1512-बी, भीष्म पितामह मार्ग,

वज़ीर नगर, नई दिल्ली-110603

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना।

महोदय,

आपके सूचना के अधिकार के दि. 8/3/17 संख्या
10348/2017 के आवेदन के संदर्भ इस अधिकरण के -
~~बिना (व्यं) के संदर्भ~~ से प्राप्त 01 पृष्ठ
की सूचना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती हैं।

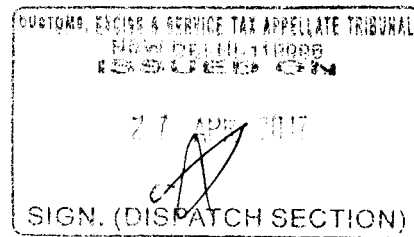
अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रु. 2/-
प्रति पृष्ठ की दर से रु. _____ नकद/ लेखा अधिकारी, सीस्टैट नई दिल्ली के नाम
मांग पत्र (डिमांड ड्राफ्ट) के रूप में ज़मा कराएं।

यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम
2005 के खण्ड 19 के तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई
दिल्ली के समक्ष अपील कर सकते हैं।

संलग्नक:- उपर्युक्त

(वी.पी. पाण्डेय)

केंद्रीय लोक सूचना अधिकारी



Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 27.4.2017
CPIO I.D. No. 12-20/2017


Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application no. RTI/P-195/10348/17 dated 6.3.2017 filed by Shri R.K. Jain in CPIO I.D. No. 12-20/2017, I am directed to inform you that the relevant information pertaining to Registrar office is as under:

(A)(i) to iv)-(vi to vii) Information doesn't pertain to Registrar Office. CPIO may obtain the same from the concerned section.

(v) The relevant informations are being gathered and the same will be provided at the earliest.


(viii) The Member-wise disposal statement is further marked to the Computer Section. CPIO may obtain the relevant information from ^{DR/AR} (Computer Section)


27/4/17
P.A. to Registrar


To

CPIO, CESTAT, New Delhi

URGENT


27.4.17

DR (Computer) Sir, it may be directed as urgent please.


27.04.2017
01:30 p.m.

F. No. 12-20 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 07/04/17

ID No. TP 12-20/17

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

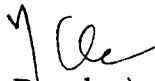
Sir,

Please refer to your RTI application No. 10348/17 Dt. 08/3/17 and our ID No. 12-20/17 the information received from S.M. DR (Customs) containing C.R. SPS to SKM is enclosed herewith for your reference please. 1+271 Paper
76

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. _____ (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


(V.P. Pandey)

Central Public Information Officer



CENTRAL REGISTRY

Dated:31/03/2017

I.D. NO. 12-20/2017

Sub : Information sought under the RTI Act 2005 ----reg.

Please refer to note dated 09/03/2017 of CPIO issued vide F.No.12-20/CESTAT/CPIO-ND/VPP/2017. The point wise reply to information sought by the applicant is as under:-


Reply to (A) : The information sought vide sub point (i) to(viii) does not pertain to this section.


Technical Officer.

✓ To,

Sh. V.P. Pandey,
CPIO/Asstt. Registrar, CESTAT, New Delhi.

at 5:15 PM


31/3/17

Customs, APPEAL BRANCH.

Subject: Information sought under RTI Act 2005-
RTI No. P-195/10348/17 dated 06/03/2017
filed by Sh. R.K. Jain. -reg.

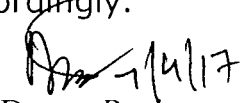
Ref : In CPIO ID NO.12-20/2017 dated
09/03/2017.

In this regard the para wise reply to the said RTI application is under:

4A(I to v) & The information relating to these paras does not pertain to Customs, Division
vii-viii) Branch.

4A vi). In this regard it is to inform that no such information is maintained in the form as sought by the applicant. However the weekly dispatch reports of judicial orders of Customs, Division Branch has been up loaded on weekly basis suo-moto on the CESTAT, website i.e. old and new website which may kindly be seen/collected by the applicant

The applicant may be informed accordingly.


Deputy Registrar
Customs Appeal Branch


7/4/18

Date: 07/04/2017

To, ✓
The Assistant Registrar/
CPIO, New Delhi.

7/4/17

F. No. 12-20 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 04/05/17

ID No. 12-20/2017

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10348/17 Dt. 6/3/17 and our ID No. 12-20/17 the information received from DR (Computer Seen) containing 14 pages is enclosed herewith for your reference please. (Disposal statement information)

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


(V.P. Pandey)

Central Public Information Officer

-reg.

Ref: 12-20/CESTAT/CPIO-ND/VPP/2017 dated
27/04/2017

Please refer to note dated 27/04/2017 of CPIO enclosing application under RTI Act received from Shri R.K.Jain. The following information pertaining to Computer Section is provided.

(viii) The consolidated disposal statement of all Member's is enclosed herewith.

Yours faithfully,



(Bineesh Kumar K.S)
Dy. Registrar (Comp.)

Encl.- 14 pages.

✓ To

CPIO, CESTAT Delhi

Handwritten note:
27/04/2017

Member wise Disposal Statement for the month of October, 2016

19

DELHI BENCH

N/ IE	APPEAL DISPOSED
ARCHNA WADHWA	361
B.RAVICHANDRAN	214
ASHOK KUMAR ARYA	408
S.K.MOHANTY	80
V.PADMANABHAN	121

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	199
RAMESH NAIR	198
RAJU	179
C J MATHEW	184

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	345
MADHU MOHAN DAMODAR	345

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	47

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	256
P.M.SALEEM	222

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	55

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	135
DEVENDER SINGH	60

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	196

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	49
ANIL G. SHAKKARWAR	58

Member wise Disposal Statement for the month of November, 2016

(10)

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	269
B.RAVICHANDRAN	261
ASHOK KUMAR ARYA	355
S.K.MOHANTY	156
V.PADMANABHAN	290

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	189
RAMESH NAIR	147
RAJU	176
C J MATHEW	136

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	219
MADHU MOHAN DAMODAR	316

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	117

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	260
P.M.SALEEM	106

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	70

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	181
DEVENDER SINGH	94

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	284

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	105
ANIL G. SHAKKARWAR	136

Member wise Disposal Statement for the month of December, 2016



DELHI BENCH

NAME	APPEAL DISPOSED
Jusuce (Dr.) SATISH CHANDRA	217
B.RAVICHANDRAN	175
ASHOK KUMAR ARYA	106
S.K.MOHANTY	120
V.PADMANABHAN	171

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	165
RAMESH NAIR	219
RAJU	167
C J MATHEW	215

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	203
MADHU MOHAN DAMODAR	203

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	128

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	304

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	80

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	131
DEVENDER SINGH	78

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	108

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	64
ANIL G. SHAKKARWAR	92

Member wise Disposal Statement for the month of January, 2017

(12)

as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	1155
ARCHNA WADHWA	26
B.RAVICHANDRAN	201
ASHOK KUMAR ARYA	396
S.K.MOHANTY	168
V.PADMANABHAN	1083

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	96
RAMESH NAIR	221
RAJU	170
C J MATHEW	115

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	185
MADHUR MOHAN DAMODAR	185

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	108

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	376

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	115

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	183
DEVENDER SINGH	105

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	117

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	101
ANIL G. SHAKKARWAR	105

Member wise Disposal Statement for the month of February, 2017
as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	364
ARCHNA WADHWA	44
B.RAVICHANDRAN	57
ASHOK KUMAR ARYA	21
S.K.MOHANTY	106
V.PADMANABHAN	104

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	50
RAMESH NAIR	153
RAJU	53
C J MATHEW	96

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	187
MADHU MOHAN DAMODAR	142

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	92

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	154

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	96

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	142
DEVENDER SINGH	156

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	125

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	39
ANIL G. SHAKKARWAR	08

Member wise Disposal Statement for the month of March, 2017
as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	574
ARCHNA WADHWA	76
B.RAVICHANDRAN	92
ASHOK KUMAR ARYA	42
S.K.MOHANTY	65
V.PADMANABHAN	37

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	102
RAMESH NAIR	122
RAJU	98
C J MATHEW	53

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	173
MADHU MOHAN DAMODAR	116

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	169

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	280

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	148

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	277
DEVENDER SINGH	31

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	116

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	108
ANIL G. SHAKKARWAR	12

Customs, Excise & Service Tax Appellate Tribunal

Date : 02/05/2017

Consolidated Judge Disposal Report

From Date : 01/01/2016
To Date : 31/05/2016

S.No.	Judge Name	SM			DB			Total			From Date	To Date
		Appeal	Stay	Misc	Appeal	Stay	Misc	Appeal	Stay	Misc		
1	ANIL CHOUDHARY	32	0	3	6	0	0	38	0	3	01/04/2016	30/04/2016
2	ANIL CHOUDHARY	18	5	4	13	1	38	31	6	42	01/02/2016	29/02/2016
3	ANIL CHOUDHARY	3	0	0	47	9	85	50	9	85	01/05/2016	31/05/2016
4	ANIL CHOUDHARY	25	0	4	48	15	38	73	15	42	01/01/2016	31/01/2016
5	ANIL CHOUDHARY	39	1	13	0	0	0	39	1	13	01/03/2016	31/03/2016
6	ANIL G. SHAKKARWAR	0	0	4	60	10	87	60	10	91	01/05/2016	31/05/2016
7	ARCHANAN WADHWA	0	0	0	0	0	0	229	29	54	01/02/2016	29/02/2016
8	ARCHANAN WADHWA	19	0	1	128	147	113	147	147	114	01/03/2016	31/03/2016
9	ARCHANAN WADHWA	0	0	0	0	0	0	445	98	47	01/04/2016	30/04/2016
10	ARCHANAN WADHWA	2	0	0	115	1	19	117	1	19	01/05/2016	31/05/2016
11	ASHOK JINDAL	135	3	0	0	0	0	135	3	0	01/04/2016	30/04/2016
12	ASHOK JINDAL	55	3	7	29	14	0	84	17	7	01/03/2016	31/03/2016
13	ASHOK JINDAL	45	1	2	108	23	92	153	24	94	01/05/2016	31/05/2016

14	ASHOK JINDAL	72	0	2	34	0	3	106	0	5	01/01/2016	31/01/2016
15	ASHOK JINDAL	138	4	2	2	8	0	140	12	2	01/02/2016	29/02/2016
16	ASHOK KUMAR ARYA	0	0	0	0	0	0	11	2	16	01/04/2016	30/04/2016
17	ASHOK KUMAR ARYA	0	0	0	0	0	0	291	32	57	01/01/2016	31/01/2016
18	ASHOK KUMAR ARYA	0	0	0	0	0	0	47	1	44	01/05/2016	31/05/2016
19	ASHOK KUMAR ARYA	0	0	0	0	0	0	242	29	92	01/02/2016	29/02/2016
20	B.RAVICHANDRAN	30	0	7	37	0	6	67	0	12	01/01/2016	31/01/2016
21	B.RAVICHANDRAN	0	0	0	172	157	114	172	157	114	01/03/2016	31/03/2016
22	B.RAVICHANDRAN	9	0	0	447	98	46	456	98	46	01/04/2016	30/04/2016
23	B.RAVICHANDRAN	45	1	8	66	0	29	111	1	30	01/05/2016	31/05/2016
24	B.RAVICHANDRAN	0	0	0	96	10	34	96	10	34	01/02/2016	29/02/2016
25	C J MATHEW	3	0	0	129	23	174	132	23	174	01/02/2016	29/02/2016
26	C J MATHEW	0	0	0	141	11	78	141	11	78	01/04/2016	30/04/2016
27	C J MATHEW	0	0	0	0	0	0	102	16	33	01/01/2016	31/01/2016
28	C J MATHEW	0	0	0	191	15	179	191	15	179	01/03/2016	31/03/2016
29	C J MATHEW	4	0	5	92	7	36	96	7	41	01/05/2016	31/05/2016
30	DEVENDER SINGH	0	0	0	45	1	71	45	1	71	01/05/2016	31/05/2016
31	D.M.MISHRA	72	5	2	68	31	25	140	36	27	01/01/2016	31/01/2016
32	D.M.MISHRA	10	2	3	64	70	103	74	72	106	01/02/2016	29/02/2016
33	D.M.MISHRA	0	0	0	80	3	51	80	3	51	01/04/2016	30/04/2016
34	D.M.MISHRA	4	0	4	110	29	112	114	29	116	01/05/2016	31/05/2016
35	D.M.MISHRA	0	0	0	91	4	54	91	4	54	01/03/2016	31/03/2016
36	D.N.PANDA	105	0	26	19	0	2	124	0	28	01/02/2016	29/02/2016
37	D.N.PANDA	101	0	14	0	0	0	101	0	14	01/04/2016	30/04/2016
38	D.N.PANDA	42	0	0	208	50	130	250	50	130	01/05/2016	31/05/2016
39	D.N.PANDA	61	0	7	34	5	35	95	5	42	01/01/2016	31/01/2016
40	D.N.PANDA	120	1	5	0	0	0	120	1	5	01/03/2016	31/03/2016
41	H.K.THAKUR	33	7	2	67	103	0	100	110	2	01/01/2016	31/01/2016
42	H.K.THAKUR	1	3	2	116	46	63	117	49	65	01/01/2016	31/01/2016
43	H.K.THAKUR	88	6	8	7	0	0	95	6	8	01/04/2016	30/04/2016

44	H.K. THAKUR	4	0	0	0	71	82	129	75	82	129	01/02/2016	29/02/2016
45	H.K. THAKUR	37	0	0	102	27	33	139	27	33	01/05/2016	31/05/2016	
46	H.K. THAKUR	12	5	5	0	0	0	12	5	5	01/03/2016	31/03/2016	
47	MADHU MOHAN DAMODHAR	0	0	0	0	0	0	72	10	21	16/05/2016	31/05/2016	
48	M.V. RAVINDARAN	0	0	0	141	11	78	141	11	78	01/04/2016	30/04/2016	
49	M.V. RAVINDARAN	44	1	4	82	6	83	126	7	87	01/05/2016	31/05/2016	
50	M.V. RAVINDARAN	0	0	0	191	17	179	191	17	179	01/03/2016	31/03/2016	
51	M.V. RAVINDARAN	8	1	3	227	34	84	235	35	87	01/01/2016	31/01/2016	
52	M.V. RAVINDARAN	0	0	0	131	23	165	131	23	165	01/02/2016	29/02/2016	
53	P.K. CHOUDHARY	5	0	3	20	0	45	25	0	48	01/02/2016	29/02/2016	
54	P.K. CHOUDHARY	9	0	3	0	0	0	9	0	3	01/04/2016	30/04/2016	
55	P.K. CHOUDHARY	0	0	0	13	0	9	13	0	9	01/01/2016	31/01/2016	
56	P.K. CHOUDHARY	37	0	0	102	27	33	139	27	33	01/05/2016	31/05/2016	
57	P.K. CHOUDHARY	26	0	1	0	0	7	26	0	8	01/03/2016	31/03/2016	
58	P.K. DASS	27	1	13	36	9	45	63	10	58	01/01/2016	31/01/2016	
59	P.K. DASS	26	1	9	69	2	33	95	3	42	01/02/2016	29/02/2016	
60	P.M. SALEEM	16	0	10	91	4	54	107	4	64	01/03/2016	31/03/2016	
61	P.M. SALEEM	13	0	0	36	9	45	49	9	45	01/01/2016	31/01/2016	
62	P.M. SALEEM	8	0	1	80	3	51	88	3	52	01/04/2016	30/04/2016	
63	P.M. SALEEM	8	0	0	75	2	38	83	2	38	01/02/2016	29/02/2016	
64	P.M. SALEEM	0	0	0	110	29	112	110	29	112	01/05/2016	31/05/2016	
65	P.S. PRUTHI	0	0	0	0	0	0	38	1	4	01/01/2016	12/01/2016	
66	RAJU	10	0	0	136	23	94	146	23	94	01/05/2016	31/05/2016	
67	RAJU	0	0	0	104	9	157	104	9	157	01/02/2016	29/02/2016	
68	RAJU	79	0	7	19	0	0	98	0	7	01/04/2016	30/04/2016	
69	RAJU	0	0	0	0	0	0	114	1	127	01/01/2016	31/01/2016	
70	RAJU	41	1	6	50	2	60	91	3	66	01/03/2016	31/03/2016	
71	Ramesh Nair	0	0	0	0	0	0	99	1	62	01/03/2016	31/03/2016	
72	Ramesh Nair	0	0	0	0	0	0	161	1	23	01/02/2016	29/02/2016	
73	Ramesh Nair	0	0	0	0	0	0	163	1	134	01/01/2016	31/01/2016	

74	Ramesh Nair	0	0	0	0	0	0	0	0	0	49	0	12	01/04/2016	30/04/2016
75	Ramesh Nair	0	0	0	0	0	0	0	0	0	98	2	38	01/05/2016	31/05/2016
76	R.K.SINGH	0	0	0	0	0	0	0	0	0	62	1	64	01/04/2016	30/04/2016
77	R.K.SINGH	26	0	0	0	63	59	10	89	59	89	59	10	01/01/2016	31/01/2016
78	R.K.SINGH	31	1	1	1	632	7	10	663	8	663	8	11	01/02/2016	29/02/2016
79	R.K.SINGH	5	0	0	0	68	52	38	73	52	73	52	38	01/05/2016	31/05/2016
80	R.K.SINGH	0	0	0	0	0	0	0	78	1	78	1	42	01/03/2016	31/03/2016
81	R.PERLASAMI	0	0	0	0	37	4	20	37	4	37	4	20	01/02/2016	29/02/2016
82	R.PERLASAMI	0	0	0	0	21	3	20	21	3	21	3	20	01/01/2016	31/01/2016
83	R.PERLASAMI	0	1	0	0	28	2	14	28	3	28	3	14	01/03/2016	18/03/2016
84	S.K.MOHANTY	11	0	0	0	100	2	29	111	2	111	2	29	01/02/2016	29/02/2016
85	S.K.MOHANTY	12	0	2	2	33	2	4	45	2	45	2	6	01/01/2016	31/01/2016
86	S.K.MOHANTY	14	0	2	2	64	1	64	78	1	78	1	66	01/04/2016	30/04/2016
87	S.K.MOHANTY	22	2	8	8	64	14	38	86	16	86	16	46	01/03/2016	31/03/2016
88	S.K.MOHANTY	10	0	6	6	74	52	39	84	52	84	52	45	01/05/2016	31/05/2016
89	S.S. Garg	16	0	13	13	92	9	157	108	9	108	9	170	01/02/2016	29/02/2016
90	S.S. Garg	0	0	0	0	0	0	0	64	1	64	1	56	01/05/2016	31/05/2016
91	S.S. Garg	62	2	81	81	1	0	2	63	2	63	2	83	01/01/2016	31/01/2016
92	SULEKHA BEEVI C.S.	0	0	0	0	0	0	0	58	0	58	0	5	01/04/2016	30/04/2016
93	SULEKHA BEEVI C.S.	0	0	0	0	0	0	0	63	1	63	1	0	01/03/2016	31/03/2016
94	SULEKHA BEEVI C.S.	0	0	0	0	0	0	0	66	2	66	2	0	01/02/2016	28/02/2016
95	SULEKHA BEEVI C.S.	0	0	0	0	0	0	0	106	7	106	7	12	01/01/2016	31/01/2016
96	SULEKHA BEEVI C.S.	0	0	0	0	0	0	0	178	10	178	10	99	01/05/2016	31/05/2016
97	V.PADMANABHAN	0	0	0	0	147	21	133	147	21	147	21	33	01/05/2016	31/05/2016

Member wise Disposal Statement for the month of June, 2016

(5)

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	284
B.RAVICHANDRAN	118
R.K.SINGH	65
S.K.MOHANTY	80
V.PADMANABHAN	296

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	88
RAMESH NAIR	131
RAJU	93
C J MATHEW	105
DEVENDER SINGH	254

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	182
P.K.CHOUDHARY	46

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	0

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	113
P.M.SALEEM	113

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	108
ASHOK KUMAR ARYA	91

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	278

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	77
MADHU MOHAN DAMODAR	39

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	142
ANIL G. SHAKKARWAR	117

Member wise Disposal Statement for the month of July, 2016

(6)

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	121
B.RAVICHANDRAN	74
R.K.SINGH	85
S.K.MOHANTY	120
V.PADMANABHAN	225

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	195
RAMESH NAIR	104
RAJU	96
C J MATHEW	291
DEVENDER SINGH	120

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	235
P.K.CHOUDHARY	221

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	246

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	102
P.M.SALEEM	93

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	98
ASHOK KUMAR ARYA	98

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	125

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	45
MADHU MOHAN DAMODAR	62

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	222
ANIL G. SHAKKARWAR	243

Member wise Disposal Statement for the month of August, 2016

7

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	196
B.RAVICHANDRAN	259
S.K.MOHANTY	104

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	304
RAMESH NAIR	165
RAJU	173
C J MATHEW	270
DEVENDER SINGH	172

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	132
P.K.CHOUDHARY	147

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	276

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	113
P.M.SALEEM	118

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	116
ASHOK KUMAR ARYA	64

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	214

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	147
MADHU MOHAN DAMODAR	139

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	166
ANIL G. SHAKKARWAR	132

Member wise Disposal Statement for the month of September, 2016

(8)

DELHI BENCH

N. NO	APPEAL DISPOSED
ARCHNA WADHWA	281
B.RAVICHANDRAN	185
ASHOK KUMAR ARYA	95
S.K.MOHANTY	142
V.PADMANABHAN	143

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	2387
RAMESH NAIR	461
RAJU	2327
C J MATHEW	513

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	232
MADHU MOHAN DAMODAR	52

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	124
P.K.CHOUDHARY	134

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	169
P.M.SALEEM	120

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	160

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	189
DEVENDER SINGH	106

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	160


ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	108
ANIL G. SHAKKARWAR	78

F. No. 12-20/CESTAT/CPIO-ND/VPP/2016
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated: 30.03.2017
ID No: 12-20/2017

To,

 **Sh. R.K. Jain**
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

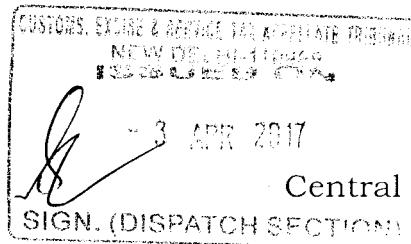
Please refer to your RTI application No. **10348/2017** Dt. **06.03.2017** and our ID No. **12-20/2017** the information received from SPS to Hon'ble President, SPS to M(J-AW), SPS to M(T-VP), SPS to M(T-BR), SPS to M(T-AKA) containing 65+130+142+154+113=604 pages is enclosed herewith for your reference please.


You are, Therefore, requested to please acknowledge the receipt and deposit **Rs. 1208/-(@ 2/- per page)** to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

o/g-




(V.P. Pandey)
Central Public Information Officer

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI-110066.

Dated: 17.04.2017

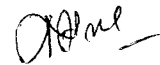
19

Sub: Information sought under RTI Act, 2005.
Regarding Correction of the list enclosed with the reply of RTI
Application No.10348/2017 dated 06.03.2017.

Ref: **CPIO ID No.12-20/2017 dated 09.03.2017**

With reference to reply dated 07.03.2017 vide Para 4(A)(iii), by mistake the incorrect list regarding Reserved Orders as on 2nd January, 2017 was placed due to the problem of cut and paste in the Computer. Now the correct list, which we have submitted to the Hon'ble President with Disposal Statement is enclosed herewith.

It is requested that the list now attached herewith in reply to Para 4(A)(iii) regarding Reserved Orders as on 2nd January, 2017 may kindly be treated as correct in place of the list earlier submitted vide reply dated 07.03.2017. That List may please be returned to the undersigned.



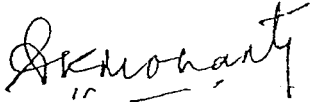
Sr. P.S. to Mr. S.K. Mohanty
Hon'ble Member (J)

CPIO, CESTAT, New Delhi.

Information regarding Reserved Orders

as on 2nd January, 2017

Sl No.	Appeal No.	Bench/Station	Bench Composition	Date of hearing	Present Status
1	C/51631 & 51731/2016	DB	SKM	07/09/2016	Pending
2	COD/53488/14 C/s/53487/14 In C/53095/14	DB	SKM/AKA	15/09/2016	Pending
3	C/51632/2016	DB	SKM/AKA	16/09/2016	Pending
4	ST/1246, 1299, 1307,1312,1427,1542, 1544,1610/2011 ST/96,97/2011, ST/1160, 1426/2010 78/2011 & 81/2011, 110/2011	SM	SKM	28/09/2016	Pending
5	E/1737, 1739,1740,1741, 1738/12	DB	SKM/BRC	30/09/2016	Pending
6	E/2611/07, 2593/07	DB	SKM/BRC	30/09/2016	Pending
7	E/471/2011 E/CROSS/252/2011	SM	SKM	3/10/2016	Pending
8	E/52497/2016	SM	SKM	6/10/2016	Pending
9	ST/59/2012	DB	SKM/AKA	26/10/2016	Pending
10	ST/1523/2010	DB	SKM/VP	31/10/2016	Pending
11	C/59838/2013	SM	SKM (SM)	01/11/2016	Pending
12	E/55453/2014	DB	SKM & AKA	03/11/2016	Pending
13	C/51485/2014	DB	SKM & AKA	04/11/2016	Pending
14	E/Cross/108/2010 E/59, 60, 61/2010	DB	SKM & AKA	04/11/2016	Pending
15	ST/1613/2010	SM	SKM	09/12/2016	Pending
16	ST/1560/2010	DB	SKM/BRC	20/12/2016	Pending
17	ST/1808/2012	DB	SKM/BRC	22/12/2016	Pending
18	ST/55409/2013	DB	-do-	-do-	Pending
19	ST/2708/2012	SM	SKM	28/12/2016	Pending
20	E/56968/2013 & E/2926/2011	SM	SKM	28/12/2016	Pending
21	E/2013-2014/2011	SM	SKM	29/12/2016	Pending


S K Mohanty
Member (J)

Hon'ble President

CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.12-20 /2017

Dated : 07/04/2017

10

Subject :- Sh. R.K.jain, RTI application No. RTI/P- 195/10348/2017 Dated 08/03/2017.

Reference:- CPIO I.D. No. 12-20/2017 Dated 08/03/2017 filed by Sh. R. K.Jain.

Kindly refer to Sh.R.K.jain R.T.I. application dated 08/03/2017. The Parawise reply/information is as under:-

- 4-A(i-v&vii-viii) The information related to these points does not pertain to Customs Appeal Branch.
- 4 -A(vi) In this regard it is to inform that “ weekly despatched report of Judicial order” has been suo-moto uploaded on CESTAT website (.e. old & new website) by the Computer Section ” which may kindly be seen/collected by the applicant.

The CPIO is requested to transmit the same to the applicant.

Encl: 0-Pages


7/4/17
Deputy Registrar
Customs Branch

h

Head Clerk

To
CPIO,CESTAT,
Delhi

F.NO.32(33) MISC/RTI-SM/2017
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi.
SM APPEAL BRANCH.

NOTE

Subject: Information sought under RTI Act
2005- RTI No. P-195/10348/17 dated
06/03/2017 filed by Sh. R.K. Jain. -reg.

Ref : In CPIO ID NO.12-20/2017 dated
09/03/2017.

In this regard the para wise reply to the said RTI application is under:

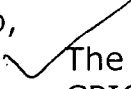
4A(I to v) & (vii-viii) The information relating to these paras does not pertain to SM Branch.

4A(vi). In this regard it is to inform that no such information is maintained in the form as sought by the applicant. However the weekly dispatch reports of judicial orders of SM appeal Branch has been up loaded on weekly basis suo-moto on the CESTAT, website i.e. old and new website which may kindly be seen/collected by the applicant

The applicant may be informed accordingly.


Technical Officer
Single Member Branch

Date: 07/04/2017

To,  The Assistant Registrar/
CPIO, New Delhi.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI-110066.


Dated: 07.04.2017


Sub: Information sought under RTI Act, 2005. &
Reply of RTI Application No.10348/2017 dated 06.03.2017.

Ref: **CPIO ID No.12-20/2017 dated 09.03.2017**

With reference to your letter No.CPIO ID No.12/20 dated 09.03.2017 received on 15.03.2017, enclosing therewith the application filed by Shri R.K.Jain, seeking para-wise information with regard to the matters heard by Shri.S.K. Mohanty, Hon'ble Member (J) is as under:-

- 4(A) (i) The same is not related to the O/o. Hon'ble Member (J) Mr. S.K. Mohanty.
- (ii) The record is not maintained in the format as sought in the RTI Application. The list of cases pending at present is enclosed herewith which was prepared for perusal of Hon'ble President.
- (iii) The list we submitted with the Disposal Statement to the Hon'ble President is enclosed herewith.
- (iv) No such record is maintained as per the system.
- (v) No such record is maintained. For providing information, particular appeal number may be mentioned by the applicant.
- (vi) The same is not pertaining to O/O the SPS to Hon'ble Member (J) Mr. S.K.Mohanty.
- (vii) All the judicial orders pertaining to the Bench of Hon'ble Member (J) Mr. S.K.Mohanty are uploaded after signature. If any judicial order is not found uploaded, the applicant is requested to inform the undersigned.
- (viii) Regarding disposal statements, the same have already been provided w.e.f. 01.01.2016 to 31.12.2016 vide my reply dated 13.01.2017 to RTI Application No.10269/16 dated 23.12.2016. Remaining disposal statements of January- 2017, February- 2017 and March-2017 are enclosed.


Sr. P.S. to Member (Judicial)
Shri S.K. Mohanty


CPIO , CESTAT, NEW DELHI.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

20.03.2017
27

SUB : RTI REPLY TO ID NO. 12-20/2017

As per the available records, the information relating to the subject is as under :

- i. Please provide details of cases in which the Orders were reserved by the Bench of Hon'ble President (Single Member+DB+ Larger Bench) from 01.07.2016 till the date of providing the information. Please provide copies of relevant records kept in this regard. : List enclosed (Diary Sl. No. 6 to 442 - 2016 Register to Sl. No. 1 to 90 - 2017 Register).
- ii. Please provide details of cases in which during 01.07.2016 to till date, the orders were not **issued** within 60 days of reserving the orders as for CESTAT Order No. 4 of 2009 dated 17.07.2009. Please also provide separate list for stay orders and for appeals for the orders reserved from 01.07.2016 till the date of providing the information. : This does not pertain to the undersigned as the orders are being issued by the Registry. However, list of order reserved cases from 01.07.2016 till date has already been furnished while furnishing the information of (i) above.
- iii. Please provide details of cases in which the orders were reserved by the above Benches of CESTAT but which were pending for pronouncement as on 01.01.2017 and 01.03.2017. Separate details for each Member may be provided other it may be provided as is convenient to you. : NIL
- iv. Please provide details of cases in which decisions were pronounced but written orders still remain to be passed and issued as on 1.1.2007 and 1.3.2007 by the above Benches as per CESTAT Order No. 4/2009 dated 17.07.2009. : NIL

Handwritten signature/initials

v. Please provide the list of case in :
which orders were not issued
without four months of their
having reserved and the
permission was sought from the
President, CESTAT, between
01.01.2016 and till date of
providing the information, for
pronouncement of orders after
four months. Please also provide
copies of the President's orders in
all such cases. Please also provide
the details where the Hon'ble
President has decline or not
granted the permission from
01.07.2016 till date.

NIL

vii. Please provide the details of :
orders and Daily Orders which
have not been uploaded on
CESTAT Website from 5.1.2017 till
date of providing the information.

NIL

viii. Please provide month-wise details :
of the cases disposed of by each
Member including the Hon'ble
President from 1.1.2016 till date
and provide the copies of
statements regard disposed of
cases submitted by the
Member/President from 1.1.2016
till date providing the information.

Desired information cannot
be furnished as the disposal
statements addressed to the
Hon'ble President by the
Members are being marked
to the Registrar.

[Handwritten Signature]
27/3/17

(J.K. GOLAY)

SPS TO HON'BLE PRESIDENT

CPIO

Total 65 Pages

PA to Presp-Registrar

Pl. provide copy of on point-viii

[Handwritten]
27.4.17

Dated: 24.03.2017

Sub: Information sought under RTI Act, 2005.

Ref: RTI Application No.10348/2017 dated 6.3.2017

Sir,

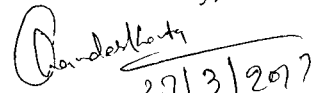
Please refer to your letter No.I.D.No.12-20/2017 dated 9.3.2017 in respect of information sought under RTI Application No.RTI/P-195/10348/2017 dated 6.3.2017.

2. With reference to the information called for under Para-4 (A) (i) to (viii) of the RTI Application, the replies for the same are as under:-

- (i) In respect of Col.4(A)(i), in which the information sought is not related to the office of Hon'ble Member (Tech), Shri B. Ravichandran.
- (ii) In response to the information sought under Col.4(A)(ii), photocopies of the register containing the details of cases from 1.7.2016 to till date are enclosed (Diary No. 729 to 1716, Diary No.1 to 275 and Diary No.1 to 33).
- (iii) In response to the information sought under Col.4(A)(iii), the same is nil. However, photocopies of the register containing the details is enclosed as mentioned above.
- (iv) In response to the information sought under Col.4(A)(iv), the same is nil.
- (v) In response to the information sought under Col.4(A)(v), the same is nil as per the register maintained, photocopies of the same are enclosed as above.
- (vi) In respect of the information sought under Col.4(A)(vi), the same is related to the Registry.
- (vii) In response to the information sought under Col.4(A)(vii), the same is uploaded from our side.
- (viii) In response to the information sought under Col.4(A)(viii) regarding monthwise details of the cases disposed of by each Member, the photocopies of the monthly disposal statements in respect of Hon'ble Member (T), Shri B. Ravichandran (from 1.1.2016 to till date) are enclosed.

Thanking you,

Yours faithfully,



Sr. P.S. to Hon'ble Shri B. Ravichandran
Member (Technical)

CPIO/Asstt. Registrar, CESTAT, New Delhi.

**CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI**

To

The CPIO
Customs, Excise & Service Tax
Appellate Tribunal,
New Delhi.

Dated: 28.3.2016

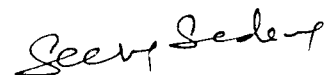
Sir,

Please refer to your letter F.No.12-20 / CESTAT/ CPIO-ND/ VPP/2017 dated 9.3.2017. (RTI application No. 10348/2017 dt 06.3.2017). As directed by Hon'ble Member, information as sought for is as under:

- A (i) Not related to us
- (ii) As most of the time reserved orders are pronounced within a short span of time, no record is separately maintained to check whether orders are issued within 60 days of reserving or not, copy of movement register for order reserve cases is enclosed herewith.
- (iii) As regards order reserve cases pending pronouncement as on 1.1.2017, as Hon'ble Member was on tour to Chandigarh and got her foot fractured and has to proceed on medical

leave, some of the cases remained pending for pronouncement and were subsequently pronounced, No separate record is available. All the information is contained in Order reserved movement register, copy of which is enclosed(25 + 3 = 28 pages).

- (iv) As regards 'detailed order to follow' cases pending drafting of order as on 1.1.2017, as Hon'ble Member was on tour to Chandigarh and got her foot fractured and has to proceed on medical leave, some of the cases remained pending for her drafting / approval but were completed thereafter. All the information is contained in movement register, copy of which is enclosed (81 + 9 =90 pages).
- (v) Nil
- (vi) ---
- (vii) Nil. All cases were uploaded from our side.
- (viii) Monthly disposal statements are attached (12 pages).



(Seema Sadana)
SPS to M(J-AW)

Encl: 130 pages

INTER OFFICE NOTE

(SPS to Hon'ble Shri V. Padmanabhan, Member (Tech))

File No. RTI/SPS to MT(VP)/ 61

Dated : 27 Mar 2017

REPLY TO RTI APPLICATION DATED 06.03.2017

Sir,

Please refer to your letter No.I.D.No.12-20/2017 dated 9.3.2017 in respect of information sought under RTI Application No.RTI/P-195/10348/2017 dated 6.3.2017.

2. With reference to the information called for under Para-4 (A) (i) to (viii) of the RTI Application, the reply is furnished as under:-

- (i) In respect of Col.4(A)(i), in which the information sought is not related to the office of Hon'ble Member (Tech), Shri V. Padmanabhan.
- (ii) In response to the information sought under Col.4(A)(ii), photocopies of the register containing the details of cases from 1.7.2016 to till date are enclosed. A list of cases where orders were not issued within 60 days are also enclosed as Appendix 'A', please.
- (iii) In response to the information sought under Col.4(A)(iii), the same is nil. However, photocopies of the register containing the details, is enclosed for reference, please.
- (iv) In response to the information sought under Col.4 (A)(iv), there is only one case mentioned at Serial No. 14** of the list enclosed as Appendix 'A'.
- (v) In response to the information sought under Col.4(A)(v), there is one case mentioned at Serial No. 6*, of the list enclosed as appendix 'A'

W
SPS

- (vi) In respect of the information sought under Col.4(A)(vi), the same is related to the Registry.
- (vii) In response to the information sought under Col.4(A)(vii), It is submitted that all orders are uploaded on the New Website of CESTAT from 05 Jan 2017.
- (viii) In response to the information sought under Col.4(A)(viii) regarding month-wise details of the cases disposed of by each Member, the photocopies of the Monthly Disposal Statements in respect of Hon'ble Member (Tech), Shri V. Padmanabhan are enclosed.

Thanking you,

Yours faithfully,


Sr. P.S. to Hon'ble Member (Tech.)

To,

✓ The CPIO
CESTAT

Enclosures =>

=> Photocopies of Register : Nos. $\frac{113+23}{6}$ pages,
=> Disposal Statement : 6 pages,

West Block No. 2, R.K. Puram, New Delhi - 110 066.

Dated : 27.3.2017

Subject : Information sought under RTI Act, 2005.

Ref: RTI application No. 10348/2017 dated 6.3.2017.

Sir,

Please refer to your letter No. ID No. 12-20/2017 dated 9.3.2017.

2. With reference to the information called for under para 4 (A) (i) to (viii) of the RTI application, the replies for the same are as under:

- (a) In respect of Col. 4(A)(i), in which the information sought is not related to the office of Hon'ble Shri Ashok Kr. Arya Member (Technical).
- (b) In response to the information sought under Col 4(A)(ii), photocopies of the register containing the details of cases from 16.8.2016 to till date are enclosed. Shri Ashok Kr. Arya, Member (Technical) has joined CESTAT, Delhi on 16.8.2016.
- (c) In response to the information sought under Col.4(A) (iii), the same is Nil.
- (d) In response to the information sought under Col.4(A)(iv), the same is Nil.
- (e) In response to the information sought under Col. 4(A)(v), the same is Nil.
- (f) In respect of the information sought under Col.4(A)(vi), the same is related to the Registry.
- (g) In response to the information sought under Col. 4(A)(vii), the same is uploaded from our side.
- (h) In response to the information sought under Col. 4(A)(viii) regarding disposal of cases, the statements of the same are enclosed.

Raj

(Ranju Madhra)
Sr. P.S. to Hon'ble Member (Technical)
Shri Ashok Kr. Arya

Assistant Registrar/CPIO, CESTAT, New Delhi

Total pages (113)

Various
at the
end

मि.सं. 12-20/सीस्टैट/सी.पी.आई.ओ./न.दि./ वी.पी.पा./2017

सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण
पश्चिमि खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 28/4/17

आई.डी. नं.- 12-20/2017

सेवा में,

श्री आर. के. जैन
1512-बी, भीष्म पितामह मार्ग,
वज़ीर नगर, नई दिल्ली-110603


विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना।
महोदय,

आपके सूचना के अधिकार के दि. 6/3/2017 संख्या
10348/2017 के आवेदन के संदर्भ इस अधिकरण के -
~~सहायक, पंजीकार (उत्पाद शुल्क)~~ से प्राप्त 48/1 पृष्ठ
की सूचना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती हैं।

अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रु. 2/-
प्रति पृष्ठ की दर से रु. ————— नकद/ लेखा अधिकारी, सीस्टैट नई दिल्ली के नाम
मांग पत्र (डिमांड ड्राफ्ट) के रूप में ज़मा कराएं।

यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम
2005 के खण्ड 19 के तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई
दिल्ली के समक्ष अपील कर सकते हैं।

संलग्नक:- उपर्युक्त


(वी.पी. पाण्डेय)

केंद्रीय लोक सूचना अधिकारी



**Customs Excise and service Tax Appellate Tribunal
West Block No. 2 R.K. Puram, New Delhi-110066**

ID No.12-20/2017

Dated 06.03.2017

Excise Division Bench

Subject: Reply of RTI No.P/195/10348/2017.

Information sought by information seeker given as below for said RTI.

Point-(A)-(i):The copies of the Order reserved register from 01/07/2016 to 12/04/2017 is enclosed.

(ii-v): Does not pertain to Excise Division Branch.

(vi): Weekly Dispatch reports are available on the website, same may be seen please.

(vii): Judicial orders are being uploaded by the SPS/PS Concerned.


(viii): Does not pertain to Excise Division Branch.


Total Pages: 48

DATE— 28/04/17

COPY To

C.P.I.O.


Assistant Registrar
Excise Appeal Branch


28/4/17

1552/CR/2017

20/04/2017

R.K. JAIN M.Com., LL.B.

President, Excise and Customs Bar Association

Editor of

EXCISE LAW TIMES & SERVICE TAX REVIEW

and author of

Central Excise Law Guide; Central Excise Tariff of India;
Central Excise Law Manual; Customs Tariff of India;
Customs Law Manual; Excise & Customs Circulars
& Clarifications; Excise & Customs Case Referencer;
Service Tax Law Guide; Service Tax Handbook;
Handbook of Duty Drawback on Goods &
Services; Valuation under Central Excise; Hand-
book of Foreign Trade Policy & Procedures

Customs Register
20 APR 2017 at 2:40 PM
West Block No. 2 R.K. Puram
New Delhi
20/04/2017

12-20/17

**1512-B, Bhishm Pitamah Marg,
Wazir Nagar,
NEW DELHI - 110 003.
PHONE : 24693001-3004
MOBILE : 9810077977
Fax No. 011-24635243**

RTI/P-195/10348/17/R21691
20-04-2017

Shri V.P.Pandey
CPIO & Asst. Registrar
Customs Excise & Service Tax Appellate Tribunal,
West Block 2, R.K.Puram,
New Delhi - 110066

Sub: My RTI Application No. RTI/10348/17, dated 06/03/17

Dear Sir,

This refers to my RTI application No.10348 dated 6-3-2017 and your subsequent replies under CPIO ID No.12-20/17. The following information has not been provided

1. No information has been provided by CR and Registrar.
2. Complete information in relation to point A(i), A(ii), A(vi) and A(viii) has not been provided

You are requested to provide the above information at the earliest.

Thanking you,

Yours faithfully,



[R.K. Jain]

F. No. 12-20 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 04/05/17

ID No. 12-20/2017

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10348/17 Dt. 6/3/17 and our ID No. 12-20/17 the information received from DR (Computer Secy) containing 14 pages (Disposal statement information) is enclosed herewith for your reference please.

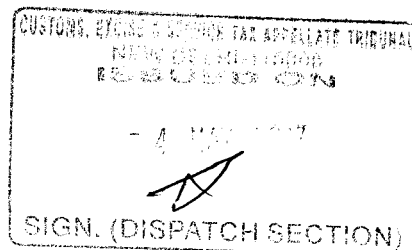
You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

M Ce
(V.P. Pandey)

Central Public Information Officer



F.No 7(3)/CESTAT/RTI/CompSec/2015
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI.

Dated: 02.05.2017

Sir,

Sub: RTI application filed by Shri R.K.Jain
-reg.

Ref: 12-20/CESTAT/CPIO-ND/VPP/2017 dated
27/04/2017

Please refer to note dated 27/04/2017 of CPIO enclosing application under RTI Act received from Shri R.K.Jain. The following information pertaining to Computer Section is provided.

(viii) The consolidated disposal statement of all Member's is enclosed herewith.

Yours faithfully,

Encl.- 14 pages.



(Bineesh Kumar K.S)
Dy. Registrar (Comp.)

✓ To

CPIO, CESTAT Delhi

27/05/17

Customs, Excise & Service Tax Appellate Tribunal

Date : 02/05/2017

Consolidated Judge Disposal Report

From Date : 01/01/2016
To Date : 31/05/2016

S.No.	Judge Name	SM			DB			Total			From Date	To Date
		Appeal	Stay	Misc	Appeal	Stay	Misc	Appeal	Stay	Misc		
1	ANIL CHOUDHARY	32	0	3	6	0	0	38	0	3	01/04/2016	30/04/2016
2	ANIL CHOUDHARY	18	5	4	13	1	38	31	6	42	01/02/2016	29/02/2016
3	ANIL CHOUDHARY	3	0	0	47	9	85	50	9	85	01/05/2016	31/05/2016
4	ANIL CHOUDHARY	25	0	4	48	15	38	73	15	42	01/01/2016	31/01/2016
5	ANIL CHOUDHARY	39	1	13	0	0	0	39	1	13	01/03/2016	31/03/2016
6	ANIL G. SHAKKARWAR	0	0	4	60	10	87	60	10	91	01/05/2016	31/05/2016
7	ARCHANAN WADHWA	0	0	0	0	0	0	229	29	54	01/02/2016	29/02/2016
8	ARCHANAN WADHWA	19	0	1	128	147	113	147	147	114	01/03/2016	31/03/2016
9	ARCHANAN WADHWA	0	0	0	0	0	0	445	98	47	01/04/2016	30/04/2016
10	ARCHANAN WADHWA	2	0	0	115	1	19	117	1	19	01/05/2016	31/05/2016
11	ASHOK JINDAL	135	3	0	0	0	0	135	3	0	01/04/2016	30/04/2016
12	ASHOK JINDAL	55	3	7	29	14	0	84	17	7	01/03/2016	31/03/2016
13	ASHOK JINDAL	45	1	2	108	23	92	153	24	94	01/05/2016	31/05/2016

14	ASHOK JINDAL	72	0	2	34	0	3	106	0	5	01/01/2016	31/01/2016
15	ASHOK JINDAL	138	4	2	2	8	0	140	12	2	01/02/2016	29/02/2016
16	ASHOK KUMAR ARYA	0	0	0	0	0	0	11	2	16	01/04/2016	30/04/2016
17	ASHOK KUMAR ARYA	0	0	0	0	0	0	291	32	57	01/01/2016	31/01/2016
18	ASHOK KUMAR ARYA	0	0	0	0	0	0	47	1	44	01/05/2016	31/05/2016
19	ASHOK KUMAR ARYA	0	0	0	0	0	0	242	29	92	01/02/2016	29/02/2016
20	B.RAVICHANDRAN	30	0	7	37	0	6	67	0	12	01/01/2016	31/01/2016
21	B.RAVICHANDRAN	0	0	0	172	157	114	172	157	114	01/03/2016	31/03/2016
22	B.RAVICHANDRAN	9	0	0	447	98	46	456	98	46	01/04/2016	30/04/2016
23	B.RAVICHANDRAN	45	1	8	66	0	29	111	1	30	01/05/2016	31/05/2016
24	B.RAVICHANDRAN	0	0	0	96	10	34	96	10	34	01/02/2016	29/02/2016
25	C J MATHEW	3	0	0	129	23	174	132	23	174	01/02/2016	29/02/2016
26	C J MATHEW	0	0	0	141	11	78	141	11	78	01/04/2016	30/04/2016
27	C J MATHEW	0	0	0	0	0	0	102	16	33	01/01/2016	31/01/2016
28	C J MATHEW	0	0	0	191	15	179	191	15	179	01/03/2016	31/03/2016
29	C J MATHEW	4	0	5	92	7	36	96	7	41	01/05/2016	31/05/2016
30	DEVENDER SINGH	0	0	0	45	1	71	45	1	71	01/05/2016	31/05/2016
31	D.M.MISHRA	72	5	2	68	31	25	140	36	27	01/01/2016	31/01/2016
32	D.M.MISHRA	10	2	3	64	70	103	74	72	106	01/02/2016	29/02/2016
33	D.M.MISHRA	0	0	0	80	3	51	80	3	51	01/04/2016	30/04/2016
34	D.M.MISHRA	4	0	4	110	29	112	114	29	116	01/05/2016	31/05/2016
35	D.M.MISHRA	0	0	0	91	4	54	91	4	54	01/03/2016	31/03/2016
36	D.N.PANDA	105	0	26	19	0	2	124	0	28	01/02/2016	29/02/2016
37	D.N.PANDA	101	0	14	0	0	0	101	0	14	01/04/2016	30/04/2016
38	D.N.PANDA	42	0	0	208	50	130	250	50	130	01/05/2016	31/05/2016
39	D.N.PANDA	61	0	7	34	5	35	95	5	42	01/01/2016	31/01/2016
40	D.N.PANDA	120	1	5	0	0	0	120	1	5	01/03/2016	31/03/2016
41	H.K.THAKUR	33	7	2	67	103	0	100	110	2	01/01/2016	31/01/2016
42	H.K.THAKUR	1	3	2	116	46	63	117	49	65	01/01/2016	31/01/2016
43	H.K.THAKUR	88	6	8	7	0	0	95	6	8	01/04/2016	30/04/2016

44	H.K. THAKUR	4	0	0	0	71	82	129	75	82	129	01/02/2016	29/02/2016
45	H.K. THAKUR	37	0	0	102	27	33	139	27	33	01/05/2016	31/05/2016	
46	H.K. THAKUR	12	5	5	0	0	0	12	5	5	01/03/2016	31/03/2016	
47	MADHU MOHAN DAMODHAR	0	0	0	0	0	0	72	10	21	16/05/2016	31/05/2016	
48	M.V. RAVINDARAN	0	0	0	141	11	78	141	11	78	01/04/2016	30/04/2016	
49	M.V. RAVINDARAN	44	1	4	82	6	83	126	7	87	01/05/2016	31/05/2016	
50	M.V. RAVINDARAN	0	0	0	191	17	179	191	17	179	01/03/2016	31/03/2016	
51	M.V. RAVINDARAN	8	1	3	227	34	84	235	35	87	01/01/2016	31/01/2016	
52	M.V. RAVINDARAN	0	0	0	131	23	165	131	23	165	01/02/2016	29/02/2016	
53	P.K. CHOUDHARY	5	0	3	20	0	45	25	0	48	01/02/2016	29/02/2016	
54	P.K. CHOUDHARY	9	0	3	0	0	0	9	0	3	01/04/2016	30/04/2016	
55	P.K. CHOUDHARY	0	0	0	13	0	9	13	0	9	01/01/2016	31/01/2016	
56	P.K. CHOUDHARY	37	0	0	102	27	33	139	27	33	01/05/2016	31/05/2016	
57	P.K. CHOUDHARY	26	0	1	0	0	7	26	0	8	01/03/2016	31/03/2016	
58	P.K. DASS	27	1	13	36	9	45	63	10	58	01/01/2016	31/01/2016	
59	P.K. DASS	26	1	9	69	2	33	95	3	42	01/02/2016	29/02/2016	
60	P.M. SALEEM	16	0	10	91	4	54	107	4	64	01/03/2016	31/03/2016	
61	P.M. SALEEM	13	0	0	36	9	45	49	9	45	01/01/2016	31/01/2016	
62	P.M. SALEEM	8	0	1	80	3	51	88	3	52	01/04/2016	30/04/2016	
63	P.M. SALEEM	8	0	0	75	2	38	83	2	38	01/02/2016	29/02/2016	
64	P.M. SALEEM	0	0	0	110	29	112	110	29	112	01/05/2016	31/05/2016	
65	P.S. PRUTHI	0	0	0	0	0	0	38	1	4	01/01/2016	12/01/2016	
66	RAJU	10	0	0	136	23	94	146	23	94	01/05/2016	31/05/2016	
67	RAJU	0	0	0	104	9	157	104	9	157	01/02/2016	29/02/2016	
68	RAJU	79	0	7	19	0	0	98	0	7	01/04/2016	30/04/2016	
69	RAJU	0	0	0	0	0	0	114	1	127	01/01/2016	31/01/2016	
70	RAJU	41	1	6	50	2	60	91	3	66	01/03/2016	31/03/2016	
71	Ramesh Nair	0	0	0	0	0	0	99	1	62	01/03/2016	31/03/2016	
72	Ramesh Nair	0	0	0	0	0	0	161	1	23	01/02/2016	29/02/2016	
73	Ramesh Nair	0	0	0	0	0	0	163	1	134	01/01/2016	31/01/2016	

74	Ramesh Nair	0	0	0	0	0	0	0	0	0	49	0	12	01/04/2016	30/04/2016
75	Ramesh Nair	0	0	0	0	0	0	0	0	0	98	2	38	01/05/2016	31/05/2016
76	R.K.SINGH	0	0	0	0	0	0	0	0	0	62	1	64	01/04/2016	30/04/2016
77	R.K.SINGH	26	0	0	0	63	59	10	89	59	89	59	10	01/01/2016	31/01/2016
78	R.K.SINGH	31	1	1	632	7	10	663	8	11	663	8	11	01/02/2016	29/02/2016
79	R.K.SINGH	5	0	0	68	52	38	73	52	38	73	52	38	01/05/2016	31/05/2016
80	R.K.SINGH	0	0	0	0	0	0	0	78	1	78	1	42	01/03/2016	31/03/2016
81	R.PERLASAMI	0	0	0	37	4	20	37	4	20	37	4	20	01/02/2016	29/02/2016
82	R.PERLASAMI	0	0	0	21	3	20	21	3	20	21	3	20	01/01/2016	31/01/2016
83	R.PERLASAMI	0	1	0	28	2	14	28	3	14	28	3	14	01/03/2016	18/03/2016
84	S.K.MOHANTY	11	0	0	100	2	29	111	2	29	111	2	29	01/02/2016	29/02/2016
85	S.K.MOHANTY	12	0	2	33	2	4	45	2	6	45	2	6	01/01/2016	31/01/2016
86	S.K.MOHANTY	14	0	2	64	1	64	78	1	66	78	1	66	01/04/2016	30/04/2016
87	S.K.MOHANTY	22	2	8	64	14	38	86	16	46	86	16	46	01/03/2016	31/03/2016
88	S.K.MOHANTY	10	0	6	74	52	39	84	52	45	84	52	45	01/05/2016	31/05/2016
89	S.S. Garg	16	0	13	92	9	157	108	9	170	108	9	170	01/02/2016	29/02/2016
90	S.S. Garg	0	0	0	0	0	0	64	1	56	64	1	56	01/05/2016	31/05/2016
91	S.S. Garg	62	2	81	1	0	2	63	2	83	63	2	83	01/01/2016	31/01/2016
92	SULEKHA BEEVI C.S.	0	0	0	0	0	0	58	0	5	58	0	5	01/04/2016	30/04/2016
93	SULEKHA BEEVI C.S.	0	0	0	0	0	0	63	1	0	63	1	0	01/03/2016	31/03/2016
94	SULEKHA BEEVI C.S.	0	0	0	0	0	0	66	2	0	66	2	0	01/02/2016	28/02/2016
95	SULEKHA BEEVI C.S.	0	0	0	0	0	0	106	7	12	106	7	12	01/01/2016	31/01/2016
96	SULEKHA BEEVI C.S.	0	0	0	0	0	0	178	10	99	178	10	99	01/05/2016	31/05/2016
97	V.PADMANABHAN	0	0	0	147	21	133	147	21	33	147	21	33	01/05/2016	31/05/2016

Member wise Disposal Statement for the month of June, 2016

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DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	284
B.RAVICHANDRAN	118
R.K.SINGH	65
S.K.MOHANTY	80
V.PADMANABHAN	296

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	88
RAMESH NAIR	131
RAJU	93
C J MATHEW	105
DEVENDER SINGH	254

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	182
P.K.CHOUDHARY	46

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	0

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	113
P.M.SALEEM	113

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	108
ASHOK KUMAR ARYA	91

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	278

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	77
MADHU MOHAN DAMODAR	39

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	142
ANIL G. SHAKKARWAR	117

Member wise Disposal Statement for the month of July, 2016

(6)

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	121
B.RAVICHANDRAN	74
R.K.SINGH	85
S.K.MOHANTY	120
V.PADMANABHAN	225

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	195
RAMESH NAIR	104
RAJU	96
C J MATHEW	291
DEVENDER SINGH	120

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	235
P.K.CHOUDHARY	221

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	246

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	102
P.M.SALEEM	93

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	98
ASHOK KUMAR ARYA	98

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	125

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	45
MADHU MOHAN DAMODAR	62

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	222
ANIL G. SHAKKARWAR	243

Member wise Disposal Statement for the month of August, 2016

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DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	196
B.RAVICHANDRAN	259
S.K.MOHANTY	104

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	304
RAMESH NAIR	165
RAJU	173
C J MATHEW	270
DEVENDER SINGH	172

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	132
P.K.CHOUDHARY	147

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	276

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	113
P.M.SALEEM	118

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	116
ASHOK KUMAR ARYA	64

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	214

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	147
MADHU MOHAN DAMODAR	139

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	166
ANIL G. SHAKKARWAR	132

Month wise Disposal Statement for the month of September, 2016

(8)

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	281
B.RAVICHANDRAN	185
ASHOK KUMAR ARYA	95
S.K.MOHANTY	142
V.PADMANABHAN	143

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	2387
RAMESH NAIR	461
RAJU	2327
C J MATHEW	513

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	232
MADHU MOHAN DAMODAR	52

KOLKATA BENCH

NAME	APPEAL DISPOSED
H.K.THAKUR	124
P.K.CHOUDHARY	134

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	169
P.M.SALEEM	120

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	160

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	189
DEVENDER SINGH	106

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	160

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	108
ANIL G. SHAKKARWAR	78

Member wise Disposal Statement for the month of October, 2016

DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	361
B.RAVICHANDRAN	214
ASHOK KUMAR ARYA	408
S.K.MOHANTY	80
V.PADMANABHAN	121

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	199
RAMESH NAIR	198
RAJU	179
C J MATHEW	184

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	345
MADHU MOHAN DAMODAR	345

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	47

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	256
P.M.SALEEM	222

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	55

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	135
DEVENDER SINGH	60

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	196

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	49
ANIL G. SHAKKARWAR	58

Member wise Disposal Statement for the month of November, 2016

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DELHI BENCH

NAME	APPEAL DISPOSED
ARCHNA WADHWA	269
B.RAVICHANDRAN	261
ASHOK KUMAR ARYA	355
S.K.MOHANTY	156
V.PADMANABHAN	290

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	189
RAMESH NAIR	147
RAJU	176
C J MATHEW	136

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	219
MADHU MOHAN DAMODAR	316

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	117

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	260
P.M.SALEEM	106

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	70

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	181
DEVENDER SINGH	94

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	284

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	105
ANIL G. SHAKKARWAR	136

Member wise Disposal Statement for the month of December, 2016



DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	217
B.RAVICHANDRAN	175
ASHOK KUMAR ARYA	106
S.K.MOHANTY	120
V.PADMANABHAN	171

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	165
RAMESH NAIR	219
RAJU	167
C J MATHEW	215

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	203
MADHU MOHAN DAMODAR	203

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	128

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	304

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	80

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	131
DEVENDER SINGH	78

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	108

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	64
ANIL G. SHAKKARWAR	92

Member wise Disposal Statement for the month of January, 2017

as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	1155
ARCHNA WADHWA	26
B.RAVICHANDRAN	201
ASHOK KUMAR ARYA	396
S.K.MOHANTY	168
V.PADMANABHAN	1083

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	96
RAMESH NAIR	221
RAJU	170
C J MATHEW	115

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	185
MADHUR MOHAN DAMODAR	185

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	108

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	376

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	115

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	183
DEVENDER SINGH	105

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	117

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	101
ANIL G. SHAKKARWAR	105

Member wise Disposal Statement for the month of February, 2017
as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	364
ARCHNA WADHWA	44
B.RAVICHANDRAN	57
ASHOK KUMAR ARYA	21
S.K.MOHANTY	106
V.PADMANABHAN	104

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	50
RAMESH NAIR	153
RAJU	53
C J MATHEW	96

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	187
MADHU MOHAN DAMODAR	142

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	92

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	154

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	96

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	142
DEVENDER SINGH	156

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	125

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	39
ANIL G. SHAKKARWAR	08

Member wise Disposal Statement for the month of March, 2017
as Part of Larger Bench Division Bench and Single Member

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	574
ARCHNA WADHWA	76
B.RAVICHANDRAN	92
ASHOK KUMAR ARYA	42
S.K.MOHANTY	65
V.PADMANABHAN	37

MUMBAI BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	102
RAMESH NAIR	122
RAJU	98
C J MATHEW	53

CHENNAI BENCH

NAME	APPEAL DISPOSED
D.N.PANDA	173
MADHU MOHAN DAMODAR	116

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	169

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	280

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	148

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	277
DEVENDER SINGH	31

HYDERABAD BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS	116

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL CHOUDHARY	108
ANIL G. SHAKKARWAR	12